

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 610
IB-283/ND/2023

IN THE MATTER OF:

Mr. Manish Bhaskar Through its RP
Mr. Sunil Prakash Sharma

...PETITIONER

Section

U/s 94(1) of IBC, 2016

Order delivered on 03.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant :

For the Respondent :

ORDER

None appeared on behalf of the Petitioner at the time of hearing of the matter. In the interest of justice, list the matter on **05.06.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)